

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-115

Appeal No - 116/252/ND/2020

IN THE MATTER OF:

Ravi Monga

Vs

ROC

....Applicant

....Respondent

SECTION

Under Section -252

Order delivered on 09.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:CS Advitiya Vyas

For the Respondent

: Mr. M. Yadubhushana Rao, AROC for ROC

ORDER

Ld. ARoC has put in appearance. None present on behalf of the petitioner.
List the case on 13.01.2020.

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(K.K. VOHRA)
MEMBER (T)

sdl-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG